

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5950
ANSWERED ON:08.09.2011
RECOGNITION AS SIRO
Singh Shri Yashvir

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of applications received for recognition as Scientific and Industrial Research Organisation (SIRO) by the Department of Science and Technology since 31.03.2010;
- (b) the number of applications pending in cases where this recognition period has expired, even though the applications and formalities for renewal were completed long back;
- (c) the steps being taken to clear the backlog for SIROs recognition so that the work in these institutions does not get affected;
- (d) the time by which the backlog is likely to be cleared along with the names of the institutions whose applications are pending and the grounds on which they are pending; and
- (e) the steps being taken to ensure that the process of renewal of recognition is streamlined and made online so that these institutions are aware of their status?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (ASHWANI KUMAR)

- (a) Department of Scientific and Industrial Research (DSIR) received 86 fresh applications for recognition as Scientific and Industrial Research Organisations (SIROs) since 31.03.2010.
- (b) 12 applications received for fresh recognition as Scientific and Industrial Research Organisations (SIROs) since 31.03.2010 are pending for decision in the Department. As far as applications for renewal of recognition as SIROs beyond 31.03.2010 are concerned, 18 cases are pending for decision in the Department.
- (c) In order to clear the backlog of SIRO recognition/renewal, DSIR is now proactively interacting with the applicants to seek the desired information and to ensure their compliance to the requirements suggested by the Screening Committee, which meets regularly to consider the SIRO applications.
- (d) The backlog of SIRO recognition/renewal is likely to be cleared by the end of October 2011. A list of institutions whose cases for fresh SIRO recognition and renewal beyond 31st March 2010 are pending is given at Annexure. The pendency in clearance of cases for fresh recognition / renewal as SIROs is primarily because of non-submission of required information and documents for recognition, time taken by the applicant in complying with various requirements as advised by the Screening Committee, e.g. restructuring of Research Advisory Board, obtaining clearance of the deemed university status of the organization from the Hon'ble Supreme Court of India, etc. and occasional delay in arranging a visit to the applicant's organization for assessment and verification of R&D facilities and infrastructure, when advised by the Screening Committee.
- (e) DSIR is implementing a computerized online filing and tracking system of applications. This will ensure that the process of SIRO recognitions is streamlined and would also help the applicants to monitor the status of their applications online.